

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00926/2017**

Wednesday, this the 4<sup>th</sup> day of April, 2018

**CORAM:**

**Hon'ble Dr. K.B.Suresh, Judicial Member**

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member**

E.K.Balakrishnan, aged 58 years  
S/o Late Krishnan  
Assistant Communication Officer  
I S P W Station, Thycaud P.O.,  
PIN 695 014.  
Thiruvananthapuram District  
Residing at PMRA-B77, Pattom  
Thiruvananthapuram-695 004

Applicant

(By Advocate: Sri P. Santhosh Kumar)

**Versus**

1. Union of India represented by its  
Secretary, Ministry of Home Affairs  
New Delhi-110 001.
2. The Director, Directorate of Coordination  
(Police Wireless) Ministry of Home Affairs  
Block No.9, CGO Complex, Lodhi Road  
New Delhi-110 003.
3. The Station Superintendent  
ISPW station, Thycaud P.O.-695 014  
Thiruvananthapuram.

Respondents

(By Advocate: Sri N.Anilkumar, Sr.PCGC)

This Original Application having been heard on 4<sup>th</sup> April, 2018, the Tribunal delivered the following order on the same day:

**ORDER**

By Dr.K.B.Suresh, Judicial Member

Apparently, as the applicant had joined the newly transferred place but on a subsequent date, after we had issued an order, the interregnum period is directed to be treated as duty. The OA is disposed as above. No order as to costs.

(E.K.Bharat Bhushan)  
Administrative Member

(Dr.K.B.Suresh)  
Judicial Member

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Annexures filed by the applicant:

Annexure A1: Copy of Office Order Part-II (No.55/2017) dated 14.9.2017 of the 2<sup>nd</sup> respondent.

Annexure A2: Copy of the Relieving Order No.A-15014/1/2017-PB-469 dated 25.10.2017 of the 4<sup>th</sup> respondent.

Annexure A3: Copy of the formal joining report dated 27.10.2017 of the applicant.

Annexure A4: Copy of the relieving order No.F.KVP/SS/31055/2017-18 dated 28.9.2017 of the Principal, Kendriya Vidyalaya, Pattom, Thiruvananthapuram